

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 183
(IB)-1191(PB)/2019

IN THE MATTER OF:

Vansh Nathani & Anr.

..... Petitioners/Applicant

v.

EMMAR MGF Land Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

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Mr. Divyam Agarwal & Ms Pallavi, Advs.

ORDER

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019
Ritu Sharma